

By E-Mail/ Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 9220 /A**

From :- Shri Romen Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The District & Sessions Judge,  
Sonitpur, Tezpur

Dated Guwahati, the 26<sup>th</sup> October, 2022

Sub:- **Permission to avail LTC**

Ref:- Your letter No. DJ(S) 4687 dated 30.09.2022

Sir,

With reference to the above, I am directed to inform you that, Shri Nabajit Bhatta, Chief Judicial Magistrate, Sonitpur, Tezpur has been accorded permission to visit Jagannath Temple, Puri (Orissa) via Kolkata by availing LTC for the block period of 2018-2021 (by way of carry forward) w.e.f. 18.10.2022 to 24.10.2022 along with his mother, wife and son (subject to granting leave by the concerned District & Sessions Judge and fulfilling the criteria as dependent family member of his mother), by the shortest possible route, as per existing Rules,

Shri Bhatta may be informed accordingly.

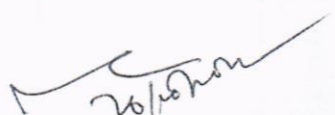
Yours faithfully,

  
**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/ 9220 - 9223 /A, dated- 26/10/22**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Nabajit Bhatta, Chief Judicial Magistrate, Sonitpur, Tezpur, for information with reference to his letter No. CJM(S) 2511 dated 29.09.2022.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

  
**REGISTRAR (VIGILANCE)**